

IN THE HIGH COURT OF ORISSA: CUTTACK**WP(C) No.13403 of 2015**

Bipin Bihari Pradhan ... Petitioner

-Versus-

State of Orissa & others ... Opp. Parties

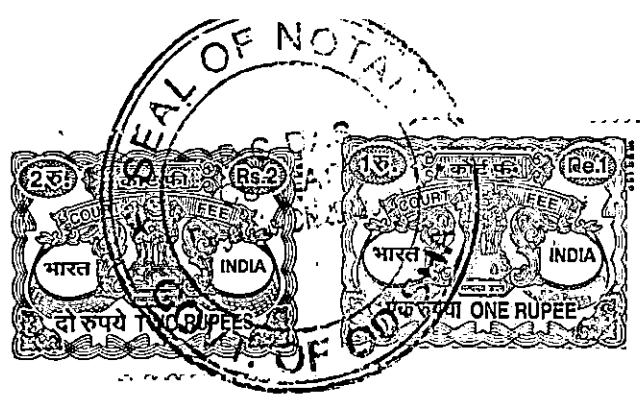
I N D E X

| Sl. No. | Description of documents | Pages |
|----------------|---|--------------|
| 1. | Affidavit on behalf of Commissioner-cum-Secretary to Government, Health & Family Welfare Department, Odisha in compliance of Order dtd. 07.12.2022. | 1 - 12 |
| 2. | <u>Annexure - A.</u> Copy of letter No.68, dtd.03.01.2023 | 13-15 |
| 3. | <u>Annexure - B.</u> Copy of the D.O. No. Z28013/3/2019-Lep, dtd. 10 th January 2023 | 16 |
| 4. | <u>Annexure - C.</u> Copy of the proceeding of the said meeting dtd.01.01.2023 | 17-19 |

CUTTACK

Date: 09.02.2023

Shekhar Prasad
ADDL. GOVT. ADVOCATE



48

IN THE HIGH COURT OF ORISSA: CUTTACK

WP(C) No.13403 of 2015

Bipin Bihari Pradhan ... Petitioner

-Versus-

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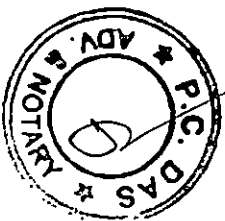
**AFFIDAVIT ON BEHALF OF COMMISSIONER-
CUM-SECRETARY TO GOVT. HEALTH &
FAMILY WELFARE DEPARTMENT ODISHA
IN COMPLIANCE OF ORDER DTD.07.12.2022 :**

I, Dr. Ajit Kumar Mohanty, aged about 62 years, Son of late Bhabagrahi Mohanty, at present working as Special Secretary (PH) to Government, Health & Family Welfare Department, Odisha, Loka Seva Bhawan, Bhubaneswar, Dist.: Khurda, do hereby solemnly affirm and state as follows :

1. That, I am working as Special Secretary (PH) to Government, Health & Family Welfare Department, Odisha and have been duly authorised by the Commissioner-cum-Secretary to Government, Health & Family Welfare Department, Government of Odisha to swear this Affidavit on her behalf.

her

Ajit Kumar Mohanty



9/12/22

2. That, this Hon'ble Court in Paragraphs – 3 & 4 of the Order dtd. 07.12.2022 directed as follows:-

“xxx xxx xxx

3. *Mr. Muduli, learned Additional Government Advocate states that a further affidavit will be filed specifically dealing with the issue of availability of Trained medical staff as well as Para Medical Workers for providing treatment to the persons affected by leprosy. The details regarding utilization of funds sanctioned by the Government of India from financial year 2013-14 onwards for the purpose of providing the above treatment as well as training, be also indicated in the said affidavit.*

4. *Another meeting of the Monitoring Committee shall be held in the month of January 2023, where the above issue will be specifically addressed. The Minutes of the meeting be placed before the Court, along with an affidavit, on the next date.*

xxx xxx xxx”

3. That, in compliance of the Order dtd. 07.12.2022, this Compliance Affidavit is being filed.

Availability of trained Medical Staff & Para Medical Workers for providing treatment to the persons affected by Leprosy :

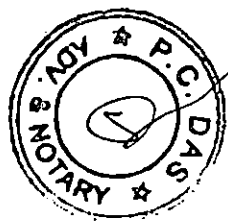
4. That, it is humbly submitted that after integration of National Leprosy Elimination Programme (NLEP) with General Health Care system



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as per Govt. of India guideline, the Leprosy screening and treatment etc. are being carried out as a part of Comprehensive Health Care like other Govt. programmes provided to the patients by the Medical Officers, AYUSH Medical Officers, Multi Purpose Health Workers (MPHW) (Male & Female), ASHA & other medical staffs. After suspects are identified by the ASHA, they are screened by MPHWP (M / F) and brought to the nearest health facilities to be examined by the Medical Officer. After confirmation of leprosy by the Medical Officer, 1st dose of Multi Drug Therapy (MDT) is administered in presence of health personnel. The rest of the MDT pack is handed over to the patient after counselling. The follow-up and care are done by the ASHA, MPHWP (Male & Female). The CHOs (Community Health Officers) supervise the overall care of the patient under the supervision of the Medical Officers.

5. That, it is humbly submitted that provision of treatment to the persons affected by Leprosy is being provided by General Health Care System including trained Medical Officers (MBBS & AYUSH), MPHWP (Male & Female), Community Health Officers, Physiotherapist and ASHA. The detail of the training under NLEP & utilization of funds for treatment of leprosy patients & training of staffs on NLEP from 2013-14 to November 2022 are mentioned below:

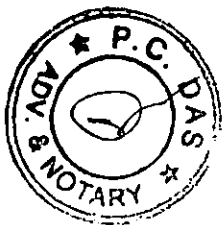


G. Das
S.M.P.D.

A. The following health staffs/ personnel have been trained on NLEP to take care of the leprosy patients and do follow up and counselling:-

| Sl No | Type of health Personnel | Trained on NLEP |
|-------|--------------------------------------|--|
| 1. | Multi Purpose Health Worker (Male) | 3,218 |
| 2. | Multi Purpose Health Worker (Female) | 7,224 |
| 3. | Community Health Officer (CHO) | 4,009 Training going on and will be completed by March 2023 |
| 4. | ASHA | 48,011 |
| 5. | Medical Officers (MBBS) | 4,991 |
| 6. | Medical Officer (AYUSH) | 2,852 |
| 7. | Physiotherapist | 76 |

The health personnel are also being imparted sensitization training on NLEP time and again. Training is an ongoing process. All category of health service providers are trained regularly on NLEP and other programmes.



Dr. Haran...

B. For Reconstructive Surgery (RCS), hands on training have been given to 17 numbers of Surgeons. Two (2) Surgeons are regularly conducting such Surgery. This year, five (5) more Surgeons are being given hands on training on RCS.

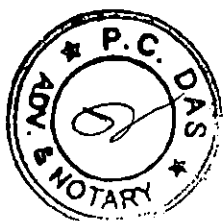
C. For every Block, one AYUSH Medical Officer has been given training and declared as Leprosy Nodal Officer (LNO) for the Block. Similarly, one Multi Purpose Health Worker (MPHW) has been declared as Block Nodal Leprosy Worker (BNLW) to coordinate NLEP activities in the Block and also to provide treatment and care of the patient.

One AYUSH Medical Officer has been engaged as District Leprosy Consultant (DLC) in 17 high endemic districts and were given all training for diagnosis, treatment and follow up.

Utilisation of fund sanctioned by the Government of India from the Financial Year 2013-14 for providing treatment to the persons affected with leprosy and training :

6. That, the details regarding utilization of funds approved under NHM for free treatment of leprosy

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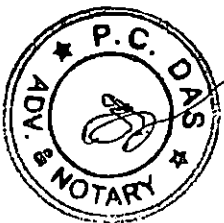
patients & training of staffs on NLEP from 2013-14 onwards are provided herein below:-

| Year | Expenditure for Treatment of Leprosy patients in Rs. | Expenditure for Training of staffs in Rs. |
|---------------------|--|---|
| 2013-14 | 56,87,524.00 | 10,50,586.00 |
| 2014-15 | 51,71,647.00 | 17,04,166.00 |
| 2015-16 | 82,96,694.00 | 26,34,163.00 |
| 2016-17 | 60,89,645.00 | 29,44,424.00 |
| 2017-18 | 47,87,085.00 | 30,71,061.00 |
| 2018-19 | 49,86,848.00 | 15,43,512.00 |
| 2019-20 | 25,10,841.00 | 13,19,175.00 |
| 2020-21 | 56,11,808.00 | 1,36,606.00 |
| 2021-22 | 41,07,000.00 | 6,17,000.00 |
| 2022-23 (Nov 22) | 14,15,246.00 | 6,45,870.00 |
| Total | 4,86,64,338.00 | 1,56,66,563.00 |

In addition to the funds utilized for leprosy patients under NHM, State Govt. under NIRAMAYA is also providing free treatment and medicines for leprosy patients for other diseases.

7. That, the following activities are also undertaken under NLEP for management of persons affected with Leprosy:

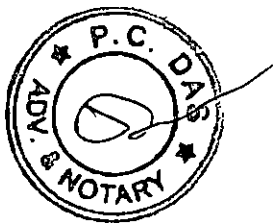
A. Disability Prevention & Medical Rehabilitation (DPMR) Activities: 7913



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number of Self Care Ulcer kits distributed last year (2021-22) and training on Ulcer Care provided. Tub, mug, towel, soap, antiseptic ointment, antiseptic liquid, white petroleum jelly, foot scrapper under Self Care Ulcer kits are being provided to the beneficiaries. Training of Self Care practices demonstrated and monitored during follow up visits. Management of wound / ulcer and nerve impairment are taken care of. Support with MCR (Micro Cellular Rubber) footwear provided to the needy beneficiaries (7604 pairs distributed in 2021-22).

B. Reconstructive Surgery(RCS): Rs. 8000/- is provided for loss of wages to RCS beneficiary for each surgery and Rs.1500/- for mobility support (to & fro) to RCS beneficiary to come to the Health Institution for each surgery. Rs. 5000/- is also provided for procurement of Medicines/ Consumables not available under Niramaya. Hands on training provided to 5 surgeons. RCS Surgery done in 12 High endemic and also in Leprosy Home & Hospital Districts (DHH Bolangir, Boudh, Dhenkanal, Ganjam, Jharsuguda, Koraput, Mayurbhanj, Nabarangpur, Nuapada, Sambalpur, Sonepur, Leprosy Home & Hospital, Cuttack). RCS Team with physiotherapist move from district to



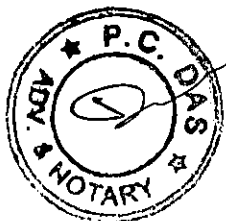
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district. Provisions are being made to conduct RCS Surgery in all 30 District Head Quarter Hospital, RGH Rourkela and PGIMR Capital Hospital, Bhubaneswar for the benefit of the patients. The instruction of MD, NHM, Odisha to the Director PGIMER & Capital Hospital, Bhubaneswar/Director, Capital Hospital and all CDM & PHOs vide Letter No.68, dtd.03.01.2023 (**Annexure - A**). In the mean time, the Deputy Director General, Director General of Health Services, GoI vide D.O. No.Z28013/3/2019-Lep, dtd. 10th January 2023 has instructed the States to consider the revised welfare allowance of Reconstructive Surgery under NLEP from Rs. 8000/- to Rs. 12000/- while submitting PIP/Supplementary PIP in future which has been approved by the Mission Steering Group of NHM in its 7th Meeting held on 7th September, 2022.

Copy of the D.O. No. Z28013/3/2019-Lep, dtd. 10th January 2023 is filed herewith and annexed as **Annexure - B**.

It is further submitted that Reconstructive Surgery(RCS) can also be availed free of cost in empanelled private hospitals under Biju Swasthya Kalyan Yojana (BSKY). Under BSKY, 96.5 lakh beneficiary families of the

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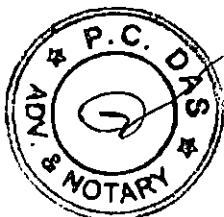


State are covered for cashless treatment including RCS in the empanelled private hospitals.

C. Services provided in Leprosy Colonies: Health team consisting of Medical Officer, Health Worker and Dresser make their visits to the Leprosy Colonies once in a week and provide ulcer care and treatment for minor ailments. 1012 visits have been made to all Leprosy Colonies and 3087 Ulcer kits, 1376 MCR footwear have been distributed. All treatment of minor ailments have been provided to the inmates. Instructions have been issued to all CDM&PHOs Vide letter No. 411 , dtd. 27.10.21 to provide regular health care services in all the Leprosy Colonies.

D. Trends in Key NLEP Indicators: Regarding incidence of Leprosy cases in the State, it is mentioned here that in the year 2018-19, 10786 nos. of new cases were detected annually. Since 2019-20, there is a sustained decline in new leprosy cases from 10786 in 2018-19 to 10077 in 2019-20, 6148 in 2020-21, 5729 in 2021-22 & 5585 till Dec., 2022.

So also there are declining in Annual New Case Detection Rate (ANCDR), Prevalence Rate

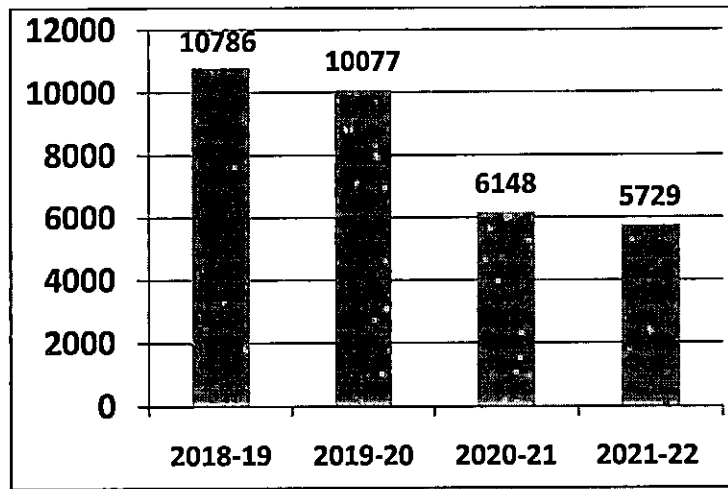


Dr. P. C. Das

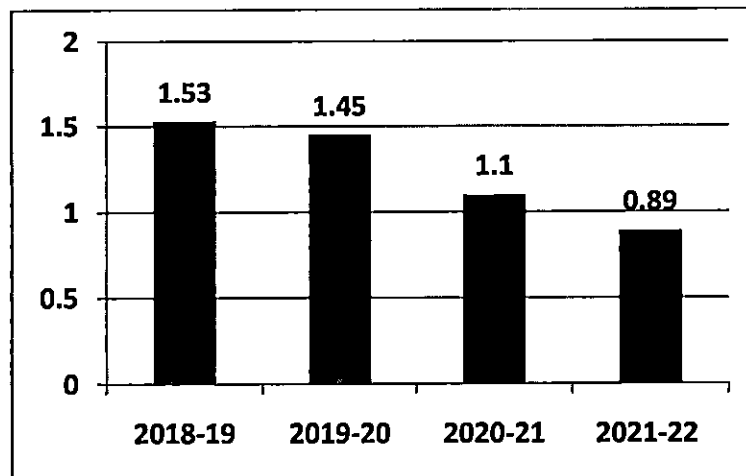
(PR), Grade 2 Disability numbers and Children affected in Leprosy. All these declining parameters suggest that the case load in the State of Odisha is in downward trend.

Graphical presentations of the above indicators are given below:

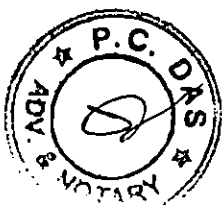
New Leprosy case detection:

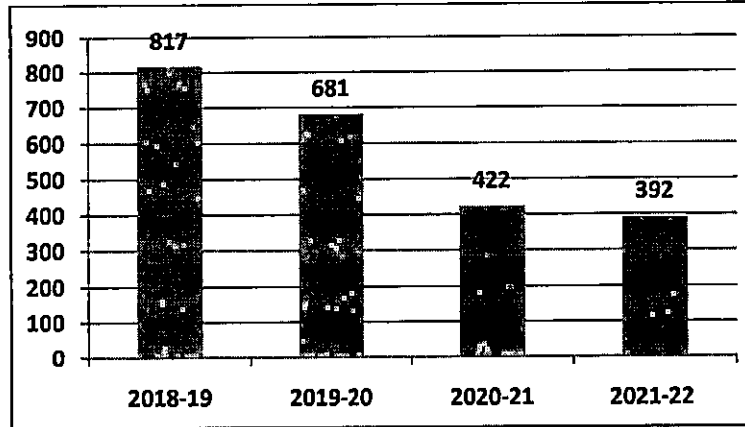
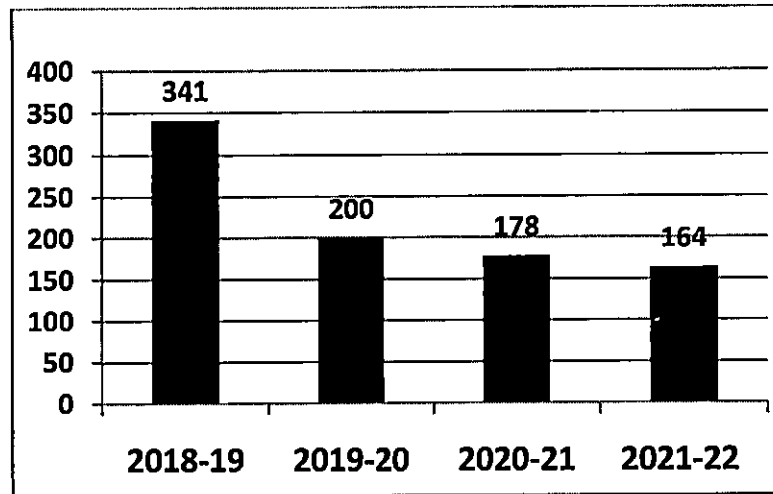


Prevalence rate / 10,000 population:

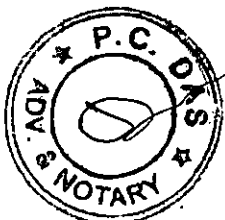


Digit. Number on 1/1/22



Child New Leprosy Case detection:**Grade II Disability among new cases:**

8. That, it is humbly submitted that the sanctioned funds for 184 Nos. of Para Medical Workers (PMW) under NHM Programme Implementation Plan (PIP) 2013-14 was not diverted for any other purpose. It is humbly submitted that under National Rural Health Mission (NRHM) for the year 2013-14, funds have been released to the State by Govt. of India as a pool fund to take up all activities as per the approved NHM Programme Implementation Plan. Based on available



Dr. J. K. Verma

funds and as per priority of the State, the activities are taken up. In the year 2013-14, only Rs.391.97 lakhs was available including opening balance towards NLEP against the total approved budget of Rs.707.03 lakhs, as a result, there was shortage of funds to the tune of Rs.315.06 lakhs to take up all activities approved under NLEP. Due to shortage of required fund, the allocated fund towards engagement of PMWs for an amount of Rs.265.00 lakhs was not available with the State and hence there was no scope of diversion of such fund for any other purpose.

9. That, it is submitted that the meeting of the Monitoring Committee has been conducted on 01.01.2023 at 10.30 A.M. by the SSE & PD Department. The proceeding of the said meeting is filed herewith and annexed as Annexure - C.

10. That, the facts stated in the aforementioned Paragraphs are true to the best of my knowledge and based on Official records.

Identified by:

A.K. Mohanty
DEPONENT

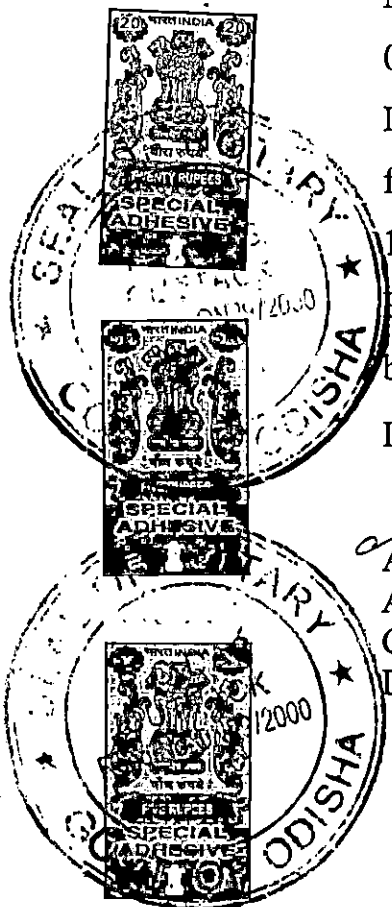
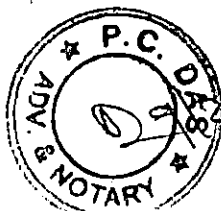
Advocate's Clerk,
Advocate General's Office
CUTTACK

Date : 09.02.2023

Certified that cartridge papers are not available.

hw
ADDL. GOVT. ADVOCATE

The above named deponent *A.K. Mohanty*
Solomnly affirm on *9/2/23*
.....being 'identified'
by *Self*





Mission Directorate
National Health Mission, Odisha
Department of Health & Family Welfare,
Government of Odisha

Letter No: OSH&FWS/ 68 / 32/13

Date: 03.01.23

From

Dr. Brundha D, IAS
Mission Director, NHM, Odisha

To

The Director, PGIMR & Capital Hospital, Bhubaneswar
The Director RGH, Rourkela
The CDM & PHO (all Districts)

Sub : Conducting Reconstructive Surgery (RCS) of Grade-II Disability leprosy cases in all DHH, PGIMR & Capital Hospital & RGH Rourkela

Ref : NHM PIP 2022-23 and 2023-24

Sir/Madam,

It is to be stated that as per the mandate there should be zero backlog of RCS (Reconstructive Surgery) cases of eligible and willing Grade-II disability cases in all districts of Odisha.

In approved NHM PIP 2022-23 and 2023-24 the following provisions have been made for Reconstructive Surgery:-

- 1) Rs. 8000/- (Rupees eight thousand) is provided to the patient in phases for loss of wages per RCS for undergoing surgery (FMR. 1.2.3.1, SI. No. 70).
- 2) Rs. 1500/- (Rupees fifteen thousand) is provided to the patient for to & fro journey per RCS to the health institution for RCS (FMR. FMR. 1.2.3.1, SI. No. 70).
- 3) Mobility and other support to the RCS surgeon (FMR. SI.No-86).
- 4) Mobility & other contingency support for hands on training to Doctors (Surgeon/ Orthopedic Specialist/ Plastic surgeon) assisting the RCS Surgeon. (FMR. 9.5.13.1, SI. No. 72).
- 5) Rs.5000/- (Rupees five thousand) for medicines & consumables for the medicines and consumables not available in the hospital per RCS.(FMR.9.5.13.1 SI.No.70)
- 6) Rs. 500 /- (Rupees five hundred) as incentive to the ASHA for motivating the eligible G2D leprosy patient and completeing the surgery. (SI. No. 72 (New Activity).

At present Reconstructive Surgery is being conducted in 12 (twelve) Govt Health Institutions i.e. DHH Bolangir, Boudh, Dhenkanal, Ganjam, Jharsuguda, Koraput, Mayurbhanj, Nabarangpur, Nuapada, Sambalpur, Sonapur, Leprosy Home & Hospital, Cuttack. Patients are being referred to

True copy attested

Annex Building of SHH&FW, Unit-8, Nayapalli, Bhubaneswar-751012

Tel-0674-2392480/88 E-mail: missiondirector@nic.in Web: www.urbmorissa.gov.in

Under Secretary to Govt,
Health & F.W. Deptt.



Mission Directorate
National Health Mission, Odisha
Department of Health & Family Welfare,
Government of Odisha

other districts for Reconstructive Surgery which is demotivating the patients for RCS. There are also coordination problems when a patient is referred from one district to another district.

The district NLEP unit / ADPHO (Leprosy) will intimate the number of eligible and willing patients to undergo Reconstructive surgery and the date to State NLEP unit for coordinating with RCS surgeon. Preferably a specialist in surgery/ Orthopaedics/ Plastic Surgery of the same district to be directed for hands on training in assisting the RCS Surgeon and do the post operative care of the patient after surgery.

It is therefore requested that henceforth Reconstructive Surgery will be conducted in all district Head Quarter Hospitals, PGIMR & Capital Hospital, Bhubaneswar and RGH Rourkela and indoor beds will be provided to the RCS patients during pre & post operative period for successful implementation of NLEP activities and for the benefit of the patients.

Yours faithfully,

[Signature]
Mission Director,
NHM, Odisha

Memo No. 69

Date. 03.01.23

Copy forwarded to the Addl. DHS (Leprosy), Odisha for information.

[Signature]
Mission Director,
NHM, Odisha

Memo No. 70

Date. 03.01.23

Copy forwarded to all ADPHO (Leprosy) for information and they are requested to ensure that all pending RCS cases of their districts are completed in time.

[Signature]
Mission Director,
NHM, Odisha

Memo No. 71

Date. 03.01.23

Copy forwarded to the DPM (all districts) for information and they are requested to coordinate with district NLEP unit so that all pending RCS cases are completed, indoor beds, physiotherapist and OT with required instruments are available in time.

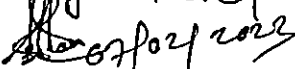
[Signature]
Mission Director,
NHM, Odisha

True copy attested

[Signature]
Under Secretary to Govt.
Health & F.W. Deptt.

DISTRICT WISE ACHIEVEMENTS OF RCS: 2022-23

| Sl.No | District | Due for RCS | Conducted | % of Achievement |
|-------|---------------|-------------|------------|------------------|
| 1 | Bhuvaneswar | 2 | 4 | 200 |
| 2 | Nayagarh | 2 | 4 | 200 |
| 3 | Cuttack | 8 | 10 | 125 |
| 4 | Bhadrak | 5 | 5 | 100 |
| 5 | Jajpur | 6 | 6 | 100 |
| 6 | Kalahandi | 2 | 2 | 100 |
| 7 | Keonjhar | 1 | 1 | 100 |
| 8 | Mayurbhanj | 19 | 12 | 63.2 |
| 9 | Jharsuguda | 7 | 4 | 57.1 |
| 10 | Balangir | 9 | 5 | 55.6 |
| 11 | Nowrangpur | 12 | 5 | 41.7 |
| 12 | Ganjam | 21 | 8 | 38.1 |
| 13 | Sundargarh | 8 | 3 | 37.5 |
| 14 | Koraput | 17 | 6 | 35.3 |
| 15 | Baragarh | 54 | 18 | 33.3 |
| 16 | Sonepur | 15 | 5 | 33.3 |
| 17 | Boudh | 14 | 4 | 28.6 |
| 18 | Nuapada | 12 | 3 | 25.0 |
| 19 | Sambalpur | 12 | 3 | 25.0 |
| 20 | Jagatsinghpur | 5 | 1 | 20.0 |
| 21 | Puri | 6 | 1 | 16.7 |
| 22 | Angul | 8 | 0 | 0.0 |
| 23 | Balasore | 1 | 0 | 0.0 |
| 24 | Deogarh | 0 | 0 | 0.0 |
| 25 | Dhenkanal | 7 | 0 | 0.0 |
| 26 | Gajapati | 0 | 0 | 0.0 |
| 27 | Kendrapara | 1 | 0 | 0.0 |
| 28 | Khurda | 2 | 0 | 0.0 |
| 29 | Malkangiri | 15 | 0 | 0.0 |
| 30 | Phulbani | 0 | 0 | 0.0 |
| 31 | Rayagada | 5 | 0 | 0.0 |
| | Total | 276 | 110 | 39.9 |

True copy attested

 Under Secretary to Govt.
 Health & F.W. Deptt.

Dr. Sudarsan Mandal, MD
Deputy Director General
Directorate General of Health Services



Tel.: 011-23061803
E-mail: mandals.aiihph@gov.in
sudarsannrs.1962@gmail.com

भारत सरकार
Government of India
स्वास्थ्य एवं परिवार कल्याण मंत्रालय
Ministry of Health & Family Welfare
निर्माण भवन, नई दिल्ली-110011
Nirman Bhawan, New Delhi-110011

DO. No Z-28013/03/2019-Lep
Dated the 10th January 2023

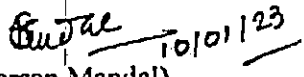
Dear Sir/Madam,

National Leprosy Eradication Programme primarily focuses upon prevention of the disabilities caused due to leprosy and to conduct Reconstructive Surgeries (RCS) for eligible Grade 2 Disability (G2D) cases. As you all are aware, in order to encourage the eligible G2D cases for the Reconstructive Surgery (RCS), conducted in the recognized Government Hospitals or NGO based hospitals, welfare allowance of Rs. 8,000/- is being provided to the eligible patients for one month (1 week preoperative + 1-week intra-operative + 15day post-operative).

In this context, Mission Steering Group of NHM in its 7th Meeting held on 7th September 2022 has approved the revised welfare allowance of patients for Reconstructive Surgery under NLEP from 8,000/- to Rs 12,000/.

In this regard, the States/UTs may consider the revised welfare allowance of Reconstructive Surgery while submitting PIP/Supplementary PIP in future. I hope this revised rate will help in clearing the backlog of Reconstructive Surgery.

With warm regards,

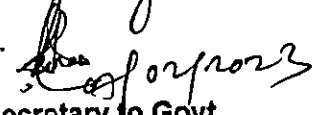

(Dr Sudarsan Mandal)

To,
Mission Director (NHM) of All States/UTs

Copy To:

- 1) Sr. PPS to Secretary (HFW), MoHFW, GoI
- 2) ACS(H)/PHS(H)/Sec(H) of All States/UTs
- 2) PSO to DGHS, Dte.GHS, MoHFW, GoI
- 3) Sr. PPS to AS&MD (NHM), MoHFW, GoI
- 4) PPS to Addl.DGHS, Dte.GHS, MoHFW, GoI
- 5) PPS to JS(Leprosy), MoHFW, GoI
- 6) SLO of All States/UTs

True copy attested


Under Secretary to Govt.
Health & F.W. Deptt.

- 17 -

**MINUTES OF 4th MEETING OF THE MONITORING COMMITTEE ON
LEPROSY MATTERS**

The 4th Meeting of the Monitoring Committee was held on 04.01.2023 at 10:30 AM. Commissioner-cum-Secretary, SSEPD Department Health & Family Welfare Department, Members of the Committee, and Officers of SSEPD and H&FW Department were present in the meeting.

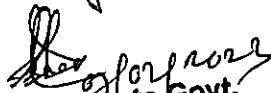
Initiating the discussion, Commissioner-cum-Secretary, SSEPD Department made a brief presentation on the order Dt. 07.12.2022 passed by Hon'ble High Court of Orissa in WP (C) No.13403/2015 (Bipin Bihari Pradhan Vrs State and others) and requested the Director Health, H & FW Department to update the committee on the status of trained Para medical staff and Health Workers, engaged for treatment of persons affected by Leprosy as per orders passed by Hon'ble Court.

Participating in the discussion Shri B.P. Tripathy, Advocate enquired about the numbers of Para medical staff and Health workers available in the State and action taken by H&FW Department to train them for exclusive treatment of persons affected by Leprosy and staying in the Leprosy colonies. He also wanted to know the steps taken by the Department to check spread of Leprosy and to reduce the increasing numbers of leprosy case in the State. Shri Tripathy also raised about the engagement of 184 Leprosy trained para medical staff.

Commissioner-cum-Secretary, H&FW Department in response informed the committee that soon after launching of National Health Mission all health care professionals have been trained for detection and treatment of all communicable diseases including Leprosy. At present, there are 3218 MPHWS (Male), 7224 MPHWS (Female), 865 MPHS (Male), 755 MPHS (F), 4009 CHO, 48011 ASHA, 4991 Doctors (MBBS), 1385 Ayush MO & 98 Physiotherapists trained for the purpose. Thereafter, Director H&FW department made a presentation and highlighted the following:

1. NLEP programme is implemented as ASHA Based Surveillance for Leprosy Suspects (ABSULS) & Active-Case Detection and Regular Surveillance (ACD & RS). Under these programmes, training is given to ASHA, Health Workers for the detection of new cases which are confirmed by Medical Officers and, drugs provided through the health workers and CHOs. The cases are followed up by MOs who deal with any adverse effects and reactions. Deformities and disabilities are taken care through physiotherapy, RCS & ulcer care. Every year, new staff inducted to the system are trained for leprosy. In the current financial year i.e., in 2022-23, 350 Doctors (MBBS) and 421 Ayush MOs have been trained. The above programme is a budgeted programme.

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2. There is provision for two rounds of training of trainers to create 67 Master trainers for all 30 districts to carry forward the training activities.
3. Seven trained surgeons in 12 high-burden districts like Bolangir, Boudh, Dhenkanal, Ganjam, Jharsuguda, Koraput, Mayurbhanj, Nabarangpur, Nuapada, Sonpur, & Leprosy Home & Hospital Cuttack are regularly conducting reconstructive surgery (RCS) to the deformed limbs of the cured leprosy persons. The RCS surgery has also been included as a package in the empanelled private hospitals for BSKY beneficiaries.
4. 7913 Ulcer kits have been distributed in the Disability Prevention & Medical Rehabilitation (DPMR) clinics in 2022. The kit includes tub, mug, towel, shop, foot scrapper, antiseptic ointment and white petroleum jelly for ulcer care and the persons are given training for self-care practices.
5. Out of the total patients, 98% of patients do not have any deformity/ulcer and are treated with six months of Multi Drug Therapy (MDT), provided through MPHW(M) & MPHW(F), and CHO. The remaining 2% have a neurological deficit, deformity or ulcers which are taken care by ulcer kits, DPMR clinics, physiotherapy, and RCS. Most of the treatment is home-based to prevent discrimination, stigma & for mainstreaming of these patients.
6. Health teams consisting of Medical Officers, health workers and dressers are visiting the leprosy colonies once in a week to follow up leprosy patients and cured leprosy patients and also to provide treatment for minor ailments. So far, 1012 visits have been made to the leprosy colonies and 3087 ulcer kits and 1376 MCR foot wears have been distributed.
7. Due to these efforts, in the last three years from 10,077 cases in 2019-20, there is a sustained decline of new cases detected such as in 2020-21 it was 6148 and in 2021-22 it was 5729. There is also decline of the disease prevalence rate per 10,000 population i.e., from 1.45 to 0.89 during the above period. There is also a decline of absolute number of Grade-2 deformity (G2D) from 200 cases in 2019-20 to 178 in 2020-21 and 164 in 2021-22.
8. The Commissioner-cum-Secretary, further added that Government is encouraging home-based treatment for leprosy affected persons as the disease is curable. Keeping the patients in isolation in the colonies is inhuman and derogatory which will spread a message that the disease is not curable and will encourage social stigma for the patient.
9. Further, she added that the persons staying in the colonies are cured of Leprosy and needs rehabilitation.

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10. Shri. Tripathy suggested for training of Health workers in remote areas and Commissioner-cum-Secretary, Health clarified that all Paramedical staff and Health workers working from village level to district level are trained to treat the patients suffering from communicable diseases including Leprosy.

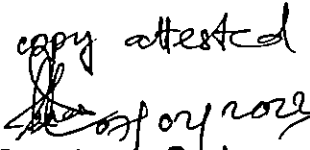
Commissioner-cum-Secretary, SSEPD Department requested all Collectors to instruct their ADMs to visit the Leprosy colonies regularly to monitor the progress of development and rehabilitation.

1. Collector, Jajpur informed that they have identified 2 patches of land to relocate the families living in the colony and are persuading the inhabitants to relocate as the land on which they are living is of Jungle Kisam. But they are not willing for relocation. However, District Administration is continuously counselling the inhabitants of the colony for relocation. The Commissioner-cum-Secretary, SSEPD Department advised to continue the process and plan for packages of rehabilitation to motivate the inhabitants.
2. ADM, Puri informed that they have conducted a survey in the Sanjayjee colony and have found that out of the 30-family living in the colony, 9 families consisting of 27 members have no living member affected/ cured of leprosy. Similarly, 13 families consisting of 14 members are rehabilitated in the Niladri Nilaya Rehabilitation Home. The District Administration is planning to rehabilitate the remaining 8 families in a suitable location.
3. Collector, Bargarh has informed that District Administration have taken up meetings in the colony and planned for rehabilitation of the inhabitants of the colony. Pucca house have been sanctioned in favour of 28 cured leprosy persons and rest eligible CLPs will be covered. Further, livelihood programmes have also been taken up to improve the living condition of the inhabitants of the colony.
4. DSSO, Jharsuguda informed that housing and livelihood activities have been taken up in the Leprosy colony.

Commissioner-cum-Secretary, SSEPD Department advised other districts to visit and monitor the progress of development of the colonies. In case the colonies located in railway lines, forest land steps may be taken to relocate them to with proper rehabilitation.

The meeting ended with a vote of thanks to all participants.


Commissioner-cum-Secretary

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